

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

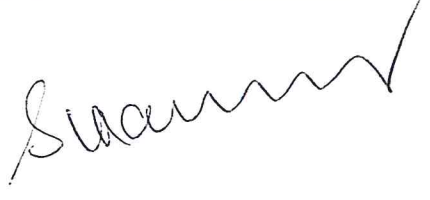

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/82/2016
NAME OF THE PETITIONER(S) : N. Ramachandran
NAME OF THE RESPONDENT(S) : Buildart Safety Glass Private Limited & 6 others
UNDER SECTION : 397/398 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	K. S. Ramchandran per S. Manjula Devi for KSR. & Co	Counsel for Petitioner	
2)	Prithviraj Pandian (FOR) R. VENKATARAMAN	Counsel for R2	

ORDER

Both the parties alongwith their counsel are present and stated that there is a possibility of settling the matter amicably. They prayed time for making submissions regarding the final outcome of the settlement talks. Time is enlarged at their request. Put up on 16.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

bc.